NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 25/(MAH)/2016 MA No. 05/2017 & 39/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

Mrs. Chandrasena Vishwas Patil

V/s.

M/s. Shah and Jain Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242, 244 of the Companies Act, 2013.

DESIGNATION S. No. NAME SIGNATURE Adv. Nichi Chheda Advocate for Petitioner ilb Subir Kumar 2. Ado. Shazeen Zawevi Advocate go-Respondent Nos. 1/6 Drawal Overanii 1404. & Associates. Adu. for 3. Sunita Chavan Proposed Pes. 81013 -Adv. - 608 A. Ameyo Lambhate Proposed Resp Nos:14 to 18

ORDER

MA 05 & 39/2017 IN TCP 25/241-242, 244/NCLT/MB/MAH/2016

At request of both the parties, list this matter on 11.08.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)